



Standard Fire Special Peril Policy (Commercial) – Add ons

1) Loss Minimization Expenses/Protection and Preservation of Property Clause/Inhibition Cost – Clause

(UIN: IRDAN134CP0010V01201819/A0016V01201920)

It is hereby understood and agreed, policy extends to cover expenses for loss minimization necessarily and reasonably incurred by the Insured to prevent any aggravation of an insured loss following a loss or damage at any Insured's Premises specified in the Schedule, including moving or shifting of property if this contributes to loss minimization.

Subject otherwise to the terms, exclusions, conditions and limitations of this Policy.
